

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.12.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1044 of 2021	Neeraj Chaudhary Vs. Fontal Flexipack Ltd. & Anr.	Dhruv Gupta	
2.	Comp. App. (AT) (Ins) No. 1046 of 2021	Vijay Chhabra & Anr. Vs. Resolution Professional of M/S Today Homes Noida India Ltd.	Swartika Kumari	
3.	Comp. App. (AT) (Ins) No. 1047 of 2021	Stup Consultants Pvt. Ltd. Vs. Vardhman Ifradevelopers Pvt. ITd.	Krishna M. Menon	
4.	Comp. App. (AT) (Ins) No. 1048 of 2021	Rakesh Kumar Agarwal & Anr. Vs. Commissioner of CGST & Ors.	Rajesh Bohra	
5.	Comp. App. (AT) (Ins) No. 1049 of 2021	Subbaraman Anand Vilayannur Vs. Tattva & Mittal Lifespaces Pvt. Ltd. & Ors.	Rakesh Kumar	

### **For Admission (After Notice)**

6.	Comp. App (AT) (Ins) No. 1399 of 2019	Mascot Petrochem Pvt. Ltd. Vs. Midaas Construction Company Pvt. Ltd.	Vikas Baisya	Kundan Agarwal RK Tandon
7.	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri
8.	Comp. App. (AT) (Ins) No. 09 of 2021 & I.A. No. 1177 of 2021	Arham Steels Vs. NIIL Infrastructure Pvt. Ltd & Ors.  <b>With</b>	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5

9.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIL Infrastructure Pvt. Ltd. & Ors.  <b>With</b>	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
10.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
11.	Comp. App. (AT) (Ins) No. 410 of 2021	Mr. Kalpesh Dineshbhai Patel Director of Kingston Paptech Pvt. Ltd. Vs. Krishna Paper Trading Co. & Anr.	Manisha T. Karia	Monaal Devawalo- RP
12.	Comp. App. (AT) (Ins) No. 526 of 2021	Smt. Aruna Patel Vs. Punjab National Bank & Anr.	Arti Sharma	Ankit Raj Piyush Beniwal-R1 Amol Vyas-R2
13.	Comp. App. (AT) (Ins) No. 700 of 2021	Amit Goel Vs. Piyush Shelters India Pvt. Ltd. Through Resolution Professional & Ors.  <b>With</b>	Sanchit Garga	Babita Jain-R1 Sumit Shukla-R3-5 Swamit Deen Gupta-RP Naveen Kr. Gupta Sanjeev Panda
14.	Comp. App. (AT) (Ins) No. 761 of 2021	Harjeet Kaur Vs. Swami Deen Gupta & Ors.  <b>With</b>	Prateek Vats	Babita Jain-R1 Sumit Shukla-R3-5 Swamit D.Gupta-RP Naveen Kr. Gupta Sanjeev Panda
15.	Comp. App. (AT) (Ins) No. 925 of 2021	Shri Bala Pareek & Ors. Vs. Swami Deen Gupta & Anr.	Lalit Mohan	Babita Jain-R1 Sumit Shukla-R2
16.	Comp. App. (AT) (Ins) No. 778 of 2021	Shalaka Dhananjay Kulkarni Vs. Jalgaon Janata Sahakari Bank Ltd. & Anr.	Udayaditya Banerjee	Rohit Gupta Agam H Maloo-R1 Nausher Kohli-RP
17.	Comp. App. (AT) (Ins) No. 916 of 2021	Bipin Sharma & Ors. Vs. Earth Infrastructures Ltd. & Ors.	Ashok Manchanda	Ashish Makhija Anand Bajpai-R1
18.	Comp. App. (AT) (Ins) No. 946 of 2021	JM Financial Asset Reconstruction Company Ltd. Vs. Pradeep Kumar Kabra Liquidator for Pacific Pipe Systems Pvt. Ltd.	Abhishek Anand	Nitu Chaturvedi

**For Hearing**

<b>19.</b>	Comp. App. (AT) (Ins) No. 416 of 2020	Gulabchand Jain Vs. Punjab national Bank & Anr.	Rajesh Bohra	Atul Sharma Shivanshu-R1 R.D. Choudhary-R2
<b>20.</b>	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	Karan Gupta-R1 Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
<b>21.</b>	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana Devvrat

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**